



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.05.2024

NOTICE

Please take notice that the following matter adjourned in the Court – III on 28.05.2024 at 2 PM is as follows. The next date of Hearing is 10.07.2024

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1263 of 2022 (PH)	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	Arijit Mazumdar	Ajay Gaggar Robin S Sirohi-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar